

आयकर अपीलीय अधिकरण “एच” न्यायपीठ मुंबई में।
IN THE INCOME TAX APPELLATE TRIBUNAL
“H” BENCH, MUMBAI

माननीय श्री विकास अवस्थी, न्यायिक सदस्य एवं
माननीय श्री मनोज कुमार अग्रवाल, लेखा सदस्य के समक्ष।
BEFORE HON’BLE SHRI VIKAS AWASTHY, JM AND
HON’BLE SHRI MANOJ KUMAR AGGARWAL, AM
(Hearing through Video Conferencing Mode)

आयकर अपील सं./ I.T.A. No.1355/Mum/2020
(निर्धारण वर्ष / Assessment Year: 2013-14)

Mr. Kekin Kunverji Chheda Prem Bhavan, 1 st floor, 234/36, Narshi Natha Street, Bhat Bazar, Mumbai-400 009	बनाम/ Vs.	ACIT Circle-17(2), Kautilya Bhavan, BKC, Mumbai-400 051
स्थायीलेखासं ./जीआइआरसं ./PAN/GIR No. AAAPC-6005-F		
(अपीलार्थी/ Appellant)	:	(प्रत्यर्थी / Respondent)

Assessee by	:	Shri Viraj Mehta, Ld. AR
Revenue by	:	Shri Ashish Heliwal– Ld. Sr. DR

सुनवाई की तारीख/ Date of Hearing	:	26/08/2021
घोषणा की तारीख / Date of Pronouncement	:	26/08/2021

आदेश / O R D E R

Manoj Kumar Aggarwal (Accountant Member)

1. During hearing. Ld. AR appearing for assessee, submitted that the assessee has already opted for settlement of dispute for the year under Direct Tax *Vivad Se Vishwas Scheme (VVS Scheme), 2020* and received Form No.3 from appropriate authority. Therefore, the assessee seeks withdrawal of the appeal. The Ld. Sr. DR did not object to the same.

2. In view of foregoing, the assessee's appeal stand dismissed as withdrawn with a liberty to assessee to seek restoration of the appeal, in case the declaration filed under the scheme is not accepted, for whatever reasons.
3. The appeal stands dismissed as withdrawn.

Order pronounced on 26th August, 2021.

Sd/-

(Vikas Awasthy)

न्यायिक सदस्य / **Judicial Member**

Sd/-

(Manoj Kumar Aggarwal)

लेखा सदस्य / **Accountant Member**

मुंबई Mumbai; दिनांक Dated : 26/08/2021
Sr.PS, Dhananjay

आदेशकीप्रतिलिपिअग्रेषित/Copy of the Order forwarded to :

1. अपीलार्थी/ The Appellant
2. प्रत्यर्थी/ The Respondent
3. आयकरआयुक्त(अपील) / The CIT(A)
4. आयकरआयुक्त/ CIT- concerned
5. विभागीयप्रतिनिधि, आयकरअपीलीयअधिकरण, मुंबई/ DR, ITAT, Mumbai
6. गार्डफाईल / Guard File

आदेशानुसार/ BY ORDER,

**उप/सहायक पंजीकार (Dy./Asstt.Registrar)
आयकरअपीलीयअधिकरण, मुंबई / ITAT, Mumbai.**